

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2569
ANSWERED ON:05.12.2000
CHILD WELFARE DEVELOPMENT BOARD
YEMPARALA VENKATESWARA RAO

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government have directed Women's Development and Child Welfare Boards of Andhra Pradesh to enquire into the allegations regarding transfer of Rs.60 lakh to a private bank which has since collapsed;
- (b) if so, the details thereof; and
- (c) the action proposed to be taken against the persons involved in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN)

(a) Yes, Sir.

(b)&(c) The Central Social Welfare Board which is an autonomous body of Department of Women and Child Development has given directions to Chairperson of the Andhra Pradesh Women's Development and Child Welfare Board for depositing the funds in Nationalized Bank. However, the Andhra Pradesh Women's Development and Child Welfare Board has not complied with the directions. The Central Social Welfare Board is shortly sending a team of officers to enquire into the reason for non-compliance of the directions and to fix responsibility in this regard.